

Sixteenth Loksabha

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title: Need to permit development works in areas around Defence properties in Mumbai and other parts of the country.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): Defence Ministry issued clarification and also a list of properties of Mumbai around which development is allowed. The circular issued by the Defence Ministry and the Government of Maharashtra resulted into hurdles for development, redevelopment around the Defence properties in Mumbai and other parts of the country. After receiving several representations, the Defence Ministry issued clarification in 2016-17 and permitted development beyond 10 meters of the Defence properties of Mumbai. Army has released a list of such properties of Mumbai and other places allowing development beyond 10 meters but Navy has been continuing to create hurdles, straightway refusing “No Objection Certificate” without any appropriate logic. Navy which has non-sensitive properties/lands, also has refused to allow development there at par with Army and the clarification issued by the Defence Ministry.

I urge the Government to take immediate remedial measures in this regard.